## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.206/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Sandeep Steel

V/s.

Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
20.	Shevangi Ray i/b. lan Cl	Associate ambers Advocate.	merange ley.
	of Siddhart. Murarka.		

ORDER TCP 206/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative is present.
- From the side of the Petitioner Creditor an order of the Hon'ble High Court dated 12.12.2017 is placed before this Bench wherein the Company Petition No.909 of 2015 has been "Admitted".
- However, some of the matters of the same Debtor are listed for hearing on 11.01.2018, therefore, the Petitioner is directed to be present on 11.01.2018. Adjourned to 11.01.2018.

Sd/-**BHASKARA PANTULA MOHAN** Member (Judicial) Date : 69.02.2018 ug

Sd/-

M.K. SHRAWAT Member (Judicial)

No foldon

Ú